

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates, litigants and parties appearing in person that on **19<sup>th</sup> March, 2020 ( evening session) at 2.30 p.m.:**

**I**

The **regular Division Bench** comprising of the Hon'ble Shri Justice M. S. Sonak and The Hon'ble Smt. Justice M. S. Jawalkar **and the specially constituted Division Bench** comprising of The Hon'ble Shri Justice Dama Seshadri Naidu and The Hon'ble Kum. Justice Nutan D. Sardesai will not be available for the Judicial work.

**II**

The **specially constituted Division Bench** comprising of the Hon'ble Shri Justice M. S. Sonak and the Hon'ble Kum. Justice Nutan D. Sardesai will take up the matters, as per the board notified.

**III**

The Hon'ble Shri Justice Dama Seshadri Naidu will sit singly in **Court Hall No. 3** and will take up the extant Judicial assignment.

**IV**

The Hon'ble Smt. Justice M. S. Jawalkar will sit singly in **Court Hall No. 2** and will take up the matters, as per the board notified.

**By Order,**



**(Kiran A. Bagi)  
Registrar (Judicial)**

**High Court of Bombay at Goa,  
Panaji, Goa**

**Date : 13<sup>th</sup> March, 2020**